GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA STARRED QUESTION NO.107 TO BE ANSWERED ON 09.02.2017

SCADA CONTRACTS FOR CHINESE COMPANIES

*107. DR. J. JAYAVARDHAN: DR. HEENA VIJAYKUMAR GAVIT:

Will the Minister of POWER be pleased to state:

- (a) whether Chinese companies have recently bagged Supervisory control and data acquisition (SCADA) contracts for 18 cities and if so, the details thereof;
- (b) whether the Government is aware of world's first confirmed hacking of Power Distribution System in Ivano-Frankivsk region and if so, the details thereof;
- (c) whether Indian power equipment manufacturers have raised alarm over vulnerability of the country's transmission network to hacking as Chinese companies make steady inroads into SCADA system and if so, the details thereof;
- (d) whether the domestic power gearmakers have opposed Chinese venture into this sector; and
- (e) if so, the details thereof and the corrective steps taken/being taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.107 TO BE ANSWERED IN THE LOK SABHA ON 09.02.2017 REGARDING SCADA CONTRACTS FOR CHINESE COMPANIES.

- (a): The State Power Utilities of Rajasthan, Madhya Pradesh, Tamil Nadu, Odisha and Puducherry have awarded Supervisory Control and Data Acquisition systems (SCADA) implementation of 20 towns to M/s Dongfang Electronics, a duly empanelled company from China under Restructured Accelerated Power Development & Reforms Programme (R-APDRP).
- (b): No information is available in this regard in Ministry of Power. However, Indian Computer Emergency Response Team (CERT-In), has quoted a media report that a regional electricity distribution company, in the Ivano-Frankivsk region in Ukraine experienced unscheduled power outages impacting a large number of customers on December 23, 2015. Subsequently, it has been reported that the outages were due to a cyberattack through spear phishing and malware infections in plant systems.
- (c) & (d): Indian Electrical & Electronics Manufacturing Association [IEEMA] had expressed apprehensions against the Chinese Company.
- (e): Central Electricity Authority (CEA) in May 2016 has issued an advisory to Central/State utilities regarding domestic procurement of electrical equipment in power sector in which the following were advised:
 - In domestically funded projects, procurement of equipment / material should be from domestic/local manufacturers through local competitive bidding. If at all International Competitive Bidding (ICB) is to be resorted to, the quoted price should invariably be in Indian Rupees only, to create a level playing field.
 - In the absence of domestic manufacturing capability, foreign suppliers may be allowed in the tendering process provided a consortium/Joint Venture (JV) is formed with an Indian bidder and shall have to establish manufacturing facility in India within a specific time frame and ensure transfer of technology in phased manufacturing programme.
